

**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 09.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.149/BB/ 2017	-	Admission	Rule 4(b) IBC	VM Confessionery Ltd. Vs. ROC, ESIC & PF, Karnataka

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. S. A. H. Razvi  
9845049766

Petitioner

*S. A. H. Razvi*

**ORDER**

Matter is listed today for hearing regarding admission of the petition. List it on 02.02.2018.

*A. K. Mishra*  
Member (T)

*M. Ratakonda*  
Member (J)